

**GOVERNMENT OF INDIA
AGRICULTURE AND FARMERS WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:342
ANSWERED ON:01.12.2015
Recommendation of Swaminathan Commission
Tumane Shri Krupal Balaji

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the date on which Swaminathan Commission was set up to safeguard the interests of the farmers;
- (b) whether the Commission has submitted any report to the Government;
- (c) if so, the details of the recommendations of the Commission;
- (d) whether the Government has accepted the recommendations of the Swaminathan Commission, if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

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(a) to (e): The National Commission on Farmers (NCF) under the Chairmanship of Dr. M. S. Swaminathan was set up vide Resolution No. 8-2/2003-Policy (ES) dated 18.11.2004 by the then Department of Agriculture & Cooperation. The Commission submitted five reports to the Government. The major recommendations of the Commission contained in the five reports were included in the 'Draft National Policy for Farmers'; that they submitted on 4.10.2006.

Based on the 'Draft National Policy for Farmers', the Government approved the 'National Policy for Farmers, 2007' (NPF 2007). The NPF-2007 aims to improve economic viability of farming and increase net income of farmers. The Policy provisions in NPF-2007 include, inter-alia, (i) asset reforms in respect of land, water, livestock, fisheries and bio-resources; (ii) supply of good quality seeds and disease-free planting material, (iii) issue of soil health passbooks to the farmers and integrated pest management system; (iv) region and crop specific implements and machinery; (v) support services for women; (vi) timely, adequate and easy reach of institutional credit at reasonable interest rates and farmer-friendly insurance instruments; (vii) support services and inputs like application of frontier technologies; (viii) agricultural bio-security system; (ix) use of Information and Communication Technology (ICT) and setting up of farm schools to revitalize agricultural extension; (x) coverage of farmers under a comprehensive national social security scheme; (xi) effective implementation of Minimum Support Price (MSP) across the

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country and establishing community foodgrain banks; (xii) development of agricultural market infrastructure and terminal markets for agriculture; (xiii) curriculum reforms in agricultural universities; (xiv) special categories of farming like organic farming and contract farming; (xv) rural non-farm employment initiative for farm households; and (xvi) integrated approach for rural energy, etc.

The Ministry has adopted various schemes/programmes based on the NPF, 2007. However, this Policy did not incorporate some of the recommendations of NCF as given at Annexure.